

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 207**  
**2(ND)16**

**IN THE MATTER OF:**

**Mr. Pritam Kumar**

...

**Applicant/Petitioner**

**Versus**

**M/s. Winner Device & Display Pvt. Ltd. &  
Ors.**

...

**Respondent**

**Under Section: 397/398**

**Order delivered on 16.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotified to 19.03.2021



**(T.S. Singh)  
Court Officer**